

Order No. 191 Dated 16.11.2019

Smt. Gopa Das and Mr. Esharul Haque Probationary Civil Judges, (Junior division) of Uttar Dinajpur Judgeship who are now undergoing their training under item no.1 of Rule 3 of the rules regulating the training and probation of the members of the West Bengal Judicial Service as embodied, in the West Bengal Service (Training & Examination) Rules, 1953 in the Courts of Civil Judge, Sr. Division of their respective station in terms of Order No. 158 dated 12.09.2019 and 159 dated 13.09.2019 respectively shall undergo Magistraerial Training as following arrangement :

Name of the Probationary Officer	Name of the Court under which Probation to be undertaken	Schedule of Probation
Smt. Gopa Das	Chief Judicial Magistrate, Uttar Dinajpur Judgeship at Raiganj	18.11.2019 to 17.01.2020
Mr. Esharul Haque	Additional Chief Judicial Magistrate, Islampur	18.11.2019 to 17.01.2020

The aforesaid training programme is made subject to the approval of the Hon'ble Court.

The trainee officers are to learn the process and procedure of the Courts' Daily works relating to the dated case records. They are to take up the training of dealing with the other departments and offices of which the Trainer Court is in immediate charge.

The trainer Officers under whose guidance, the trainee Officers shall receive the training is to give them suitable direction and necessary advices with refernce to the relevant laws, rules, etc. The trainee Probationers shall maintain diary notifying there the works done by her during the period of their training and shall submit the same to the undersigned after obtaining necessary remarks from the Presiding Officer of the Trainer Courts just after expiry of the training period as scheduled above.

Both the Judges-in-charge of the Nezarat, Civil Courts, Raiganj and Islampur are to cause sitting arrangment for those two Probationary Officers in the respective Ejlash as per above schedule.

Inform all concerned.

Sd/-
District Judge,
Uttar Dinajpur at Raiganj

Memo No. 2322 (21)/G Dated : 16.11.2019

Copy forwarded for information and taking necessary action to :-

- 1-2-3-4) The Additional District & Sessions Judge, 1st/2nd, Raiganj/ Islampur.
 - 5-6-7-8) The Additional District & Sessions Judge, Fast Track Court 1st/2nd, Raiganj/ Isl
 - 9-10) The Civil Judge, Sr. Division, Raiganj/Islampur
 - 11-12-13)The CJM/ACJM, Raiganj/Islampur,
 - 14-15-16-17) The Judicial Magistrate, 1st/2nd, Raiganj/Islampur
 - 18-19) The Civil Judge, Jr. Division Raiganj/Islampur
 - 20) The Civil Judge, Jr. Division, Addl. Court-cum-Judicial Magistrate, Raiganj
 - 21-22) The Judge-in-charge of Nezarat, Civil Courts, Raiganj/Islampur
 - 23) Smt. Gopa Das, Probationary CJ, Jr. Division, UDJ at Raiganj
 - 24) Mr. Esharul Haque, Probationary CJ, Jr. Division, UDJ at Islampur
- This has reference to Memo No. 1265(13)/G dated 14.06.2019, 1277(23)/G dated 15.06.2019, 2003 (13)/G dated 12.09.2019 and 2011(11)/G dated 13.09.2019
- 25) The S.A. for uploading the same in the Court's site.

22
District Judge,
Uttar Dinajpur at Raiganj